

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION No. 2875
TO BE ANSWERED ON 20/03/2017

DEVELOPMENT OF MSMES

2875. SHRI JAYADEV GALLA:
SHRI A.T. NANA PATIL:
SHRI ARJUN LAL MEENA:
SHRI CHANDU LAL SAHU:
SHRI GOPAL SHETTY:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Government has conducted any survey for development of Micro, Small and Medium Enterprises (MSMEs) in the country;
- (b) if so, the details and the outcome thereof including the funds allocated for the purpose;
- (c) whether the Government proposes to enhance the existing investment limits in plant and machineries in MSME sector;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the other steps taken by the Government to have integrated approach for development of the MSME sector in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF
MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a): Ministry of Micro, Small and Medium Enterprises (MSME) has not conducted any survey recently for development of MSMEs.

(b): Does not arise.

(c)&(d): The Micro, Small and Medium Enterprises Development (Amendment) Bill, 2015 was introduced in the Lok Sabha on 20.04.2015. This Bill aims at raising the capital investment limits in plants & machinery to a maximum of Rs. 50 lakh from existing maximum of Rs. 25 lakh for Micro Enterprises, to a maximum of Rs. 10 crore from existing maximum of Rs. 5 crore for Small Enterprises and to a maximum of Rs. 30 crore from existing maximum of Rs. 10 crore for Medium Enterprises. This Bill also provides for raising the capital investment limits in equipments for the service sector units to qualify as micro, small and medium enterprises in the service sector.

(e): The Government has been undertaking integrated development of the sector through its various schemes like National Manufacturing Competitiveness Programme, Prime Minister's Employment Generation Programme, MSE-Cluster Development Programme, Credit Guarantee Fund Scheme, Credit Linked Capital Subsidy Scheme and Market Development Assistance Scheme etc.
